

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 110
CP (IB) No. 31/CB/2024

Proceedings under Section 95(1) IBC
IN THE MATTER OF:

State Bank of India
V/S

.....Applicant

Mohan Lal Agarwal Personal Guarantor of ARSS Infrastructure Projects Ltd.

....Respondent

Order delivered on 19/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. D.K Mahapatra, Adv.

For the Respondent

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

ORDER

Ld. Counsel, Mr. D.K Mahapatra, appeared for the petitioner i.e., State Bank of India.

Ld. Counsel, Mr. S. K. Acharya, appeared for the respondent.

There is no representation from the side of RP.

RP has to file report under Section 99 of IBC, however, no report has been filed.

RP is directed to appear in person before the next date of hearing.

Report filed, if any, within a week's time and serve advance copy be served onto both side parties.

List the matter on 29.08.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)